

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI




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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12-11-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/24/2016
NAME OF THE PETITIONER(S) : A.K. MANSOOR
NAME OF THE RESPONDENT : CHANNEL FOODS PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1	A.M. SRIDHARAN B. MAGIZHMAN S. AZGHAM PERUMAL & B. UDHAYA KUMAR	Counsel for Petitioner	
2	S.P. Murali Krishna	Counsel for R1 & R4	 S.P. Murali Krishna
3	RAMALINGAM. NA	Counsel for R2, R3 & R5	

(4)

[CP/24/2016]

ORDER

On the reply filed by R.2, R.3 and R.5, the Petitioner has stated that they would file rejoinder today. As to R.1 and R.4, since reply has so far not come, they are directed to file reply within 15 days hereof, and rejoinder, if any, within 15 days thereof.

List this matter on **14.12.2018**.

Sd/-

(S.VIJAYARAGHAVAN)
Member (Technical)

knp

Sd/-

(B.S.V.PRAKASH KUMAR)
Member (Judicial)